

No. 1188 / Admn/2018

District & Sessions Court,
Koppal, Date : 19-6-2018.

To,

The Hon'ble Registrar General,
High Court of Karnataka,
BANGALORE.

Sir,

Sub:- Constitution of Internal Complaints Committee at
District Level and Taluka Level for the purpose of
Preventing Sexual Harassment of Women at Work
Place pertaining to KOPPAL UNIT – Reg.

Ref:- Hon'ble High Court of Karnataka, Bangalore LCA- I
Email 15-06-2018 and Notification RPS 60 /2002
(LCA-I) dated 11th December 2014.

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With reference to the above subject, I am submitting herewith the
information with regard to constitution of Internal Complaints
Committee for the purpose of preventing sexual Harassment of Women
at Work Place pertaining to KOPPAL UNIT.

This is for your Honours kind information.

Yours faithfully,

Encl: (01).


(Sanjeev V. Kulkarni),
District and Sessions Judge,
Koppal.

Copy for information and necessary action, to;

1. Senior Civil Judge & JMFC, Gangavathi,
2. Senior Civil Judge & JMFC, Yelburga,
3. Addl. Civil Judge & JMFC, Gangavathi,
4. Chief Administrative Officer, District and Sessions Court, Koppal,
5. Smt. Nagarathna, Sheristedar, Sr. Civil Judge & CJM Court, Koppal,
6. Smt. K. Jyothi, Sheristedar, Prl. Civil Judge & JMFC Court, Koppal,
7. Smt. K.S. Shyamala, Sheristedar, Sr. Civil Judge & JMFC Court, Gangavathi,
8. Smt. Sumangala, FDA, Prl. Civil Judge & JMFC Court, Gangavathi,
9. Smt. Savitha D.C., FDA, Civil Judge & JMFC Court, Yelburga,
10. Smt. Smitha, SDA, Sr. Civil Judge & JMFC Court, Yelburga,
11. Smt. Dyamavva, FDA, Sr. Civil Judge & JMFC Court, Kushtagi,
12. Smt. Pushpa, FDA, Sr. Civil Judge & JMFC Court, Kushtagi,
13. Smt. Shivaleela Vannur, NGO Member, Koppal,
14. Smt. Kasturi W/o Sharanappa, Jnyana Jyothi Grameen Seva Sansthe,
Vaddar Oni, Gangavathi, Dist: Koppal,
15. Smt. Neeladevi W/o Mallikarjuna Rotti, Mother Theresa Grameen Mahila
Jagruti Kendra, Yelburga, Dist: Koppal,
16. Smt. Sharada Basappa Kattimani, Annadaneshwara Nagar 3rd Ward,
Kushtagi, Taluka Mahila Sabalikaarana, Jagruti Samiti, Kushtagi, Dist: Koppal.

**CONSTITUTION OF INTERNAL COMPLAINTS COMMITTEE FOR JUDICIAL DEPARTMENT
IN KOPPAL UNIT .**

Presiding Officer.	TWO MEMBERS FROM EMPLOYEES	01 member from NGO
DISTRICT LEVEL		
Smt. N.B. Surekha, Chief Administrative Officer, District and Sessions Court, Koppal.	1) Smt. Nagarathna , Sheristedar Senior Civil Judge & CJM Court, Koppal. 2) Smt. K. Jyothi, Sheristedar. Prl.Civil Judge & JMFC Court, Koppal.	Smt. Shivaleela Vannur. NGO Member. Koppal.
TALUKA LEVEL		
Smt. Anitha. G. Senior Civil Judge and JMFC Gangavathi.	<u>GANGAVATHI</u> 1) Smt. K.S. Shamala. Sheristedar, Senior Civil Judge and JMFC Court, Gangavathi. 2) Smt. Sumangala, FDA, Prl.Civil Judge and JMFC Court, Gangavathi.	Smt. Kasturi W/o Sharanappa, Jnyana Jyothi Grameena Seva Sansthe, Vaddar Oni, Gangavathi, Dist: Koppal.
Smt. Shubha Senior Civil Judge and JMFC Yelburga.	<u>YELBURGA</u> 1) Smt. Savitha D.C. , FDA, Civil Judge and JMFC Court, Yelburga. 2) Smt. Smitha, SDA, Senior Civil Judge and JMFC Court, Yelburga.	Smt. Neeladevi w/o Mallikarjuna Rotti, Mother Theresa Grameena Mahila Jagruti Kendra Yelburga.
Smt. Gayathri. H.D., Addl. Civil Judge and JMFC, Gangavathi.	<u>KUSHTAGI</u> 1) Smt. Dyamavva, FDA, Prl.Civil Judge and JMFC Court, Kushtagi. 2) Smt. Pushpa, FDA, Senior Civil Judge and JMFC, Kushtagi.	Smt. Sharada Basappa Kattimani, Annadaneshwara Nagar 3 rd Ward, Kushtagi., Taluka Mahila Sabalakarana, Jagruti Samiti, Kushtagi.

Sankalini
District & Sessions Judge,
Koppal
19-6-18